

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 722 OF 2005

RENUKA BAI @ RINKU @ RATAN & ANR

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 14/12/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant(s)

Mr.Prem Kishan Sharma, Adv.

Mr.Nitesh Kr.Singh, Adv.

Ms. Aparna Bhat,Adv.

For Respondent(s)

Mr.A.P.Mayee, Adv.,

Mr. Sanjeev Kr. Choudhary, Adv.

For Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following

O R D E R

appellants made his Mr. Prem Kishan Sharma, learned counsel for the

submissions in rejoinder for fifteen minutes. Arguments concluded.
Judgment

reserved.

ma) (R.K. Dhawan)

(Veera Ver

Court Master

Court Master